

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GANDHI CREDIT PRIVATE LIMITED

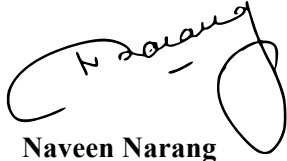
1.	Name of Corporate Person	Gandhi Credit Private Limited
2.	Date of Incorporation of Corporate Person	18/09/1995
3.	Authority under which Corporate Person is Incorporated/ Registered	Companies Act, 1956
4.	Corporate Identity Number of Corporate Person	U65999DL1995PTC260542
5.	Address of the Registered Office of Corporate Person	C-5/23, Vasant Kunj, New Delhi - 110070
6.	Liquidation Commencement Date of Corporate Person	11 th June 2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Naveen Narang, email: <i>nnarang.associates@gmail.com</i> H-3/63, 1st Floor, Vikaspuri, New Delhi – 110018 Phone +91-11- 45113039 Registration No.- IBBI/IPA-002/IP-N00794/2019-2020/12565
8.	Last Date for Submission of Claims	10th July, 2021 (within 30 days from the Commencement of Liquidation Process)

Notice is hereby given that the **Gandhi Credit Private Limited** has commenced voluntary liquidation on **11th June 2021**.

The stakeholders of **Gandhi Credit Private Limited** are hereby called upon to submit a proof of their claims, on or before **10th July 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'N. Narang', enclosed within a large, loopy circular flourish.

Naveen Narang

(Liquidator)

Registration No. IBBI/IPA-002/IP-N00794/2019-2020/12565

Date: 14.06.2021

Place: Delhi